GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA UNSTARRED QUESTION NO - 348

ANSWERED ON - 03/12/2025

Fund allocation under Samagra Shiksha Scheme

348 Smt. Rajathi:

Will the Minister of *Education* be pleased to state:

- (a) the reasons for reducing the fund allocation under Samagra Shiksha Scheme to Tamil Nadu by 34 percent compared to previous year;
- (b) the details of funds allocated and released, State-wise, under the scheme in the last three years; and
- (c) the different factors that determine allocation of funds to States under Samagra Shiksha scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY)

(a) to (c): Details of approved work plan and central share under Samagra Shiksha of Tamil Nadu during 2024-25 and 2025-26 are as under: -

(In Crore Rupees)

| Year | Approved Work Plan | Central Share | | |
|---------|--------------------|---------------|--|--|
| 2024-25 | 4305.66 | 2151.59 | | |
| 2025-26 | 3160.70 | 1896.42 | | |

The Annual Plans under Samagra Shiksha are prepared by the States & UTs based on their requirements and priority and this is reflected in their Annual Work Plan & Budget (AWP&B). These plans are then appraised and approved by the Project Approval Board (PAB) in consultation with states as per programmatic and financial norms of the scheme.

Approval of work plan and central assistance under Samagra Shiksha depend upon a number of factors, such as, Annual Work Plan & Budget submitted by States/UTs, available opening balance with States/UTs at the start of the financial year, infrastructure gaps, students' enrolment, funds utilization pattern in previous years, spill over works approved in previous years, etc.

Details of funds allocated and released under Samagra Shiksha, State-wise, during the last three years, are at Annexure I.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 348 ANSWERED ON 3RD DECEMBER, 2025 ASKED BY SMT. RAJATHI, HON'BLE MP REGARDING FUND ALLOCATION UNDER SAMAGRA SHIKSHA SCHEME

<u>Details of Central Share of funds allocated and released under Samagra Shiksha</u> (In Lakh Rupees)

| SI. No. | Name of the State | 2023-24 | | 2024-25 | | 2025-26 | |
|------------|-------------------------|-------------|------------|-----------|---|-----------|-----------|
| | | Allocated | Released | Allocated | Released | Allocated | Released |
| 1 | A & N Islands | 9532.55 | 5527.59 | 8484.17 | 6052.36 | 8939.32 | 1543.51 |
| 2 | Andhra Pradesh | 179657.608 | 128940.788 | 173293.31 | 124010.57 | 140772.43 | 69872.10 |
| 3 | Arunachal Pradesh | 59601.029 | 47503.49 | 64447.49 | 57585.11 | 78323.47 | 31104.37 |
| 4 | Assam | 260407.292 | 181046.93 | 288347.22 | 202677.34 | 368806.99 | 118149.00 |
| 5 | Bihar | 502132.656 | 424173.08 | 499123.47 | 421781.44 | 589656.73 | 256489.57 |
| 6 | Chandigarh | 13213.99 | 11636.31 | 13720.64 | 11858.35 | 14810.08 | 8427.34 |
| 7 | Chhattisgarh | 120045.112 | 77659.06 | 126779.26 | 83065.84 | 118482.35 | 27699.39 |
| 8 | Dadra & Nagar Haveli | 9537.23 | 4130.25 | 9802.68 | 5462.64 | 10972.68 | 3966.10 |
| 9 | Delhi | 37783.6 | 14608.83 | 56633.22 | 38539.03 | 55245.42 | 12180.67 |
| 10 | Goa | 3077.84 | 1875.43 | 2426.79 | 1633.61 | 2770.98 | 1614.72 |
| 11 | Gujarat | 133473.508 | 113253.16 | 160173.72 | 124554.05 | 143519.86 | 52435.51 |
| 12 | Haryana | 101502.757 | 57880.24 | 107632.86 | 53643.94 | 84604.25 | 13690.00 |
| 13 | Himachal Pradesh | 68685.118 | 48596.96 | 76494.93 | 52619.99 | 71073.55 | 17768.33 |
| 14 | Jammu & Kashmir | 173649.666 | 86543.88 | 172160.13 | 82349.31 | 143599.16 | 0.00 |
| 15 | Jharkhand | 125218.508 | 110493.28 | 117386.04 | 107444.41 | 115690.18 | 26921.31 |
| 16 | Karnataka | 95443.122 | 82808.79 | 93654.51 | 86830.33 | 110332.70 | 51872.35 |
| 17 | Kerala | 34334.47 | 14165.74 | 42889.42 | 0.00 | 45204.68 | 9241.16 |
| 18 | Ladakh | 19159.03 | 5222.63 | 20099.43 | 13999.80 | 22630.62 | 7930.50 |
| 19 | Lakshadweep | 575.47 | 100.05 | 741.78 | 306.12 | 881.10 | 169.85 |
| 20 | Madhya Pradesh | 389333.2 | 298151.13 | 412209.15 | 343471.12 | 375084.65 | 146075.76 |
| 21 | Maharashtra | 134800.532 | 100119.1 | 143859.39 | 112624.52 | 143182.77 | 53860.87 |
| 22 | Manipur | 49677.819 | 25721.89 | 53200.51 | 46559.15 | 59620.04 | 10615.59 |
| 23 | Meghalaya | 40496.07 | 39418.22 | 39882.71 | 36282.56 | 40658.74 | 14473.94 |
| 24 | Mizoram | 36087.439 | 27414.06 | 29798.67 | 21651.76 | 33224.04 | 4325.67 |
| 25 | Nagaland | 33362.725 | 23125.34 | 28439.24 | 21140.50 | 36020.06 | 11207.11 |
| 26 | Odisha | 196376.544 | 123660.69 | 193480.26 | 167239.29 | 213955.90 | 78244.15 |
| 27 | Puducherry | 2256.398 | 1247.37 | 1974.29 | 1246.03 | 2126.35 | 436.67 |
| 28 | Punjab | 71866.492 | 33111.65 | 70878.25 | 67813.14 | 86111.96 | 34658.54 |
| 29 | Rajasthan | 359233.848 | 320289.45 | 386553.20 | 309065.25 | 334568.23 | 58530.72 |
| 30 | Sikkim | 16891.638 | 13260.51 | 15661.00 | 12273.95 | 16641.54 | 4303.39 |
| 31 | Tamil Nadu | 212025.22 | 187195.50 | 215159.61 | 36280.66 (Released in FY 2025-26) | 189642.32 | 8779.62 |
| 32 | Telangana | 116557.3954 | 92012.79 | 116271.55 | 98878.94 | 108827.22 | 49549.64 |
| 33 | Tripura | 44074.73 | 34132.90 | 45179.94 | 42002.98 | 50742.20 | 14281.76 |
| 34 | Uttar Pradesh | 664429.006 | 427645.13 | 697621.18 | 626479.22 | 589243.27 | 96736.14 |
| 35 | Uttarakhand | 72768.264 | 44056.91 | 88371.48 | 64678.27 | 73537.88 | 12523.25 |
| 36 | West Bengal | 176747.914 | 31129.41 | 174579.86 | 0.00 | 199839.46 | 0.00 |
